

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4108
ANSWERED ON:30.04.2012
LAND ACQUIRED FOR CONSTRUCTION OF A BRIDGE ON KOSI RIVER
Kumar Shri Vishwa Mohan

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the land has been acquired from the residents of Supaul in Bihar for the construction of a bridge on Kosi river;
- (b) if so, the number of land owners to whom compensation has been provided for acquiring their land so far;
- (c) the details of the land owners to whom compensation has not yet been given alongwith the reasons therefor; and
- (d) the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a): Yes, Madam.
- (b): The number of land owners to whom compensation has been provided is 1157.
- (c): The land owners to whom compensation is yet to be provided to 347. The main reasons thereof, are non availability of persons concerned, clarification on title, Land Possession Certificate (LPC), sale deed etc.
- (d): National Highways Authority of India is conducting regular persuasion with District Land Acquisition Officer(DLAO), Supaul in review meeting for land acquisition. The matter is also taken up with the Chief Secretary by Chairman, NHAI on regular basis.